rise". However, the above said article does not provide detailed data and the basis for such conclusions.

(c) and (d) The assessment made by Central Ground Water Board (CGWB) indicates that the overall withdrawal in India is about 231 trillion litres per year against the replenisable ground water resources of 433 trillion litres. As per United Nations Environment Programme (UNEP) report 200-2001, the annual ground water withdrawals in Pakistan and Bangladesh are 60 trillion litres and 10.7 trillion litres respectively.

Further, as per the assessment of CGWB, about 15% of the blocks/talukas/mandals in the country are over-exploited where withdrawal is more than the replenishable ground water resource. With a view to address the issue of over-exploitation, several measures such as rainwater harvesting and recharge to ground water have been taken by concerned State Governments. Government of India has also launched schemes for "Repair, Renovation and Restoration of Water Bodies", "Artificial Recharge of Ground Water through Dugwells for over-exploited, critical and semi-critical areas of hard rock region covering seven States" and "Demonstrative Projects for Artificial Recharge to Ground Water and Rain water Harvesting". In addition, a draft Model Bill to regulate and control the development and management of ground water has also been circulated to the States/Union Territories. 11 States/Union Territories have already enacted necessary legislation.

## Water Harvesting Scheme Under Uidssmt

- †307. SHRI RAGHUNANDAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) the total number of districts of Madhya Pradesh which have applied for water Harvesting Scheme under the Urban Infrastructure Development Scheme for Small and Medium Town (UIDSSMT);
- (b) the action taken, so far, in this regard and by when these proposals are likely to be sanctioned;
- (c) the number of cities from which proposals have been received for Urban Renewal and Road Construction under the above scheme; and
- (d) the action taken so far in this regard and by when the scheme is likely to be sanctioned?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): (a) Water Harvesting is not an admissible component for funding under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT).

- (b) Question does not arise in view of answer to (a) above.
- (c) and (d) Details indicating the details of cities/towns for which projects approved by State Level Sanctioning Committee (SLSC) of Madhya Pradesh on urban renewal and road construction under UIDSSMT and funds released so far are given in Statement-I (See below). The State of Madhya Pradesh has already exhausted its allocation and therefore the remaining projects can not be considered for release.

<sup>†</sup>Original notice of the question was received in Hindi.

Statement

UIDSSMT: Urban renewal and road projects approved by SLSC of Madhya Pradesh till date

Rs. in Lakhs

8. G	7. G	6. Vi	5. It	4. G	3. D	2. D	1. D	No.
Gwalior	Gwalior	√idisha	Itarsi	Garhakota	Damoh	Damoh	Damoh	SI. T.Name No.
Gwalior	Gwalior	√idisha	Hoshangabad	Sagar	Damoh	Damoh	Damoh	District
Hrhan Denewal	Roads	Roads	Roads	Roads	Roads	Urban Renewal	Urban Renewal	Scheme
1730.00	4647.55	73.58	844.57	143.76	418.97	130.17	62.35	Approved cost
1384.00	3718.04	58.86	675.66	115.01	335.18	104.14	49.88	Cen. Share
		20-Sep-06	26-Mar-08	20-Sep-06	20-Sep-06	20-Sep-06	20-Sep-06	Dt_Rel_ 1st_ Inst.
0.000	0.000	29.430	350.500	57.500	167.590	52.070	24.940	1st Instl. Released
		29.43		57.51		52.07	24.94	2nd Instl. Released
		30-Mar-09		30-Mar-09		30-Mar-09	30-Mar-09	Dt_Rel_ 2nd _Inst
0.00	0.00	58.86	350.50	115.01	167.59	104.14	49.88	Total ACA Released